

Shri Goray (Poona). The PSP. has been mentioned. So, shall I not make my submission?

Mr. Deputy-Speaker: He has not referred to what has been done by the party.

Shri Goray: He said that we refused to sign the declaration. I want to say why we refused to do it.

Mr. Deputy-Speaker: I am not at all concerned with whether any party signed it and the others have not. That is not the question before us. The only thing that I am at present required to decide is whether I am going to give my consent to this motion and whether it is to be admitted as an adjournment motion. So far as this case is concerned,—be it violence—even if it be one of a series and two or three incidents might have happened earlier also, even then the police has to take action on that. The court also has to adjudicate on that if there has been something worth adjudication. Therefore by a discussion here we will be rather prejudicing all those things that are to come later.

Moreover, I do not think Parliament is justified in discussing individual cases of such assaults or disturbances. Therefore, for these reasons, I withhold my consent.

Some Hon. Members rose—

Mr. Deputy-Speaker: The point that has been made by Shri Tyagi is that the preliminary observations should be confined only to trying to see whether consent should be given or not. Otherwise, the whole adjournment motion is discussed here and the whole objective is frustrated. What is the need of consent being given if the adjournment motion also is to be discussed?

We proceed to the next item. Papers to be laid on the Table.

ALLEGED TROUBLE IN NEPAL-TIBET BORDER

Raja Mahendra Pratap rose—

Mr. Deputy-Speaker: Order, order. I have gone to the next item.

Raja Mahendra Pratap (Mathura): I respect the Chair, but what I mean to say is this. Our frontier is very important.

Mr. Deputy-Speaker: I know that and I have sent him the reply what I thought was proper that it is not a definite matter. Therefore it cannot be raised here.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not know if I would be in order after what you have said about Raja Mahendra Pratap's motion to give two or three facts which he may not know. There are no Indian soldiers there to begin with. There is no report of any trouble from there.

Some Hon. Members: From where?

Shri Jawaharlal Nehru: Nepal-Tibet border. There are some check-posts under the Nepalese Government control where for some little time past, Indian policemen at the request of the Nepalese Government were sent to function and train others there. And they will be called back as soon as it is over. They were under the control of the Nepal Government. Anyhow, there are no soldiers. So, the whole basis of the argument of the hon. Member is not correct.

12 10 hrs

**PAPERS LAID ON THE TABLE
FURTHER DOCUMENTS EXCHANGED BETWEEN GOVERNMENTS OF INDIA AND CHINA**

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of further documents exchanged between the Governments of India and China in continuation of the White Paper laid on the Table on the 7th September, 1959. [Placed in Library. See No LT-1603/59.]

Shri Braj Raj Singh (Ferozabad) May I say something?

Shri Jawaharlal Nehru: I have not finished yet. It was my intention to lay another paper, that is, Premier Chou En-lai's letter, which was delivered to us yesterday afternoon. It has already almost wholly appeared in the press, but I thought it would be better for me, as I am not ready with it now, to do it perhaps the day after tomorrow or so.

Then, the other day in this House some hon. Members expressed the wish to see some maps. Now I hope to place these maps somewhere. I do not quite know what will be the best course for hon. Members to look at the maps. It is very difficult for Parliament to look at maps.

Shri Goray (Poona) My submission was that it should be kept in the Central Hall.

Shri Raghunath Singh (Varanasi) In the Library.

Mr. Deputy-Speaker: Let it be put in the Library.

Shri Jawaharlal Nehru: I can place them in the Library. I am prepared to place them in the Central Hall for a little while and then to send them to the Library. Both Houses are interested in the maps.

Dr. Ram Subhag Singh (Sasaram) The Central Hall would be better.

Shri Jawaharlal Nehru: In regard to these maps, some can remain permanently in the Library. But there are one or two Chinese maps of which we have got only one or two copies. So, I should like to have them back after the Members have seen them.

Mr. Deputy-Speaker: For some time they may be left there and then they can be withdrawn.

Shri Tyagi (Dehra Dun) It may be put on the notice board.

Shri Surendranath Dwivedy (Kendrapara) I want to know whether Indian maps showing the places occupied by the Chinese are going to be placed in the Library or only the Chinese maps under circulation.

Shri Jawaharlal Nehru: Both maps will be there.

Shri Ranga (Tenali) May I ask for a piece of information? This new claim made by the Chinese Prime Minister, Mr. Chou En-lai, for such a large area of our territory, has it ever been made earlier and, if so, when was it brought to the notice of our Government? Or is it now being made afresh and the Government had no information at all that they were likely to make this demand?

Shri Jawaharlal Nehru: This is not the time for me to deal with this complicated question. We are going to have a debate on this in this House day after tomorrow.

Shri Ranga: I just want the simple piece of information whether this demand has come afresh.

Mr. Deputy-Speaker: That information would also be given. But the present is not the proper time to go into those things. Here I might say one thing. The proposal was that the maps might be placed in the Central Hall. But there is a fear, and some friends yesterday also brought it to my notice, that there are so many strangers there.

Shri S. M. Banerjee (Kanpur) C I D

Mr. Deputy-Speaker: So, perhaps they might be put in the reading room which used to be the Prince's Chamber, instead of the Central Hall. There are a large number of strangers who gather there and perhaps it would not be advisable to allow all of them to have a look.

Shri Jawaharlal Nehru: If I may so respectfully submit, may I say in answer to Professor Ranga that if he

[Shri Jawaharlal Nehru]

studies the White Paper fairly carefully, he will find a good deal of material to answer his question? Also Premier Chou En-lai's letter and the subsequent papers I am going to place

Raja Mahendra Pratap (Mathura)
The Prime Minister has kindly taken notice of my adjournment motion. So I thank the hon Prime Minister

Shri Tyagi: May I make a suggestion? My hon friend has demanded maps made by India, by our Government, showing what parts have been taken possession by us. I suggest that it is not very fair to make the Government committed to lines etc like that I can understand old maps being put in the Library for exhibition. But to ask for maps about new commitment made by the Government, new lines etc, that will not be very fair.

Mr Deputy-Speaker. Order, order, Government would consider it.

Shri Jawaharlal Nehru. There is no question of commitment by anybody. I shall place in the Library the Chinese maps. But presumably nobody there will understand that map it is in Chinese character, this and that. It will be difficult for them to understand it even unless there is somebody else to explain.

Shri Tyagi: Why not give us lecture?

Shri Jawaharlal Nehru: I shall place a copy of a map prepared by us, reproducing in that what the Chinese say. We do not commit anything in that. We simply reproduce the Chinese map of border territory. We mark in that map, as desired, the names of the passes which are referred to in our treaty as well as such names as have come up here like Longju and Migytun etc. Those places have been marked there.

ACTION TAKEN BY GOVERNMENT ON ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:

- (i) State No I Eighth Session, 1959 [See Appendix IV, annexure No 76.]
- (ii) Supplementary Statement No VII Seventh Session, 1959. [See Appendix IV, annexure No 7A.]
- (iii) Supplementary Statement No XI Sixth Session, 1958 [See Appendix IV, annexure No 7B.]
- (iv) Supplementary Statement No XIII Fifth Session, 1958 [See Appendix IV, annexure No 7C.]
- (v) Supplementary Statement No XXII Fourth Session, 1957 [See Appendix IV, annexure No 80.]
- (vi) Supplementary Statement No XXII Third Session, 1957 [See Appendix IV, annexure No 81.]
- (vii) Supplementary Statement No XXVIII Second Session, 1957 [See Appendix IV, annexure No 82.]

REPORT OF SHIP REPAIRS COMMITTEE

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of the Report of the Ship Repairs Committee. [Placed in Library. See No LT-1611/59.]

AMENDMENTS TO FERTILIZER (CONTROL) ORDER

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): I beg to lay on the Table, under sub-section (c) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No GSR 996 dated the 29th August, 1959, making certain further amendments to the Fertilizer (Control) Order, 1957. [Placed in Library, See No LT-1612/59.]